

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1184.
TO BE ANSWERED ON FRIDAY, THE 16TH DECEMBER, 2022.**

ALLOCATION AND DISTRIBUTION OF FUNDS TO STARTUPS

1184. SHRI JOSE K. MANI:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has any data regarding the number of startups established across the country over the last five years;
- (b) if so, the State-wise details thereof;
- (c) whether Government has any data regarding the allocation and distribution of funds under Startup India scheme to provide funding support to startups in the country;
- (d) if so, the State-wise details thereof;
- (e) whether Government has any plans/proposal to support those startups that are on the verge of shutting down due to the Covid-19 induced economic impacts; and
- (f) if so, the details of the action taken in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) & (b):** As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as startups under Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). 84,102 entities have been recognised as startups by the DPIIT as on 30th November 2022.

In the last five years (years 2017, 2018, 2019, 2020 and 2021) 59,787 entities were recognised as startups by the DPIIT. The state-wise list is placed at **Annexure-I**.

- (c) & (d):** Under Startup India Initiative, to provide capital at various stages of business cycle of a startup, the Government is implementing Fund of Funds for Startups (FFS) and Startup India Seed Fund Scheme (SISFS). Both the Schemes are implemented on a Pan-India basis.

The Fund of Funds for Startups Scheme was approved and established in June 2016 with a corpus of Rs 10,000 crore, with contribution spread over the 14th and 15th Finance Commission cycle based on progress of implementation, to provide much-needed boost to the Indian startup ecosystem and enable access to domestic capital.

Under FFS, the Scheme does not directly invest in startups, instead provides capital to SEBI-registered Alternative Investment Funds (AIFs), known as daughter funds, who in turn invest money in growing Indian startups through equity and equity-linked instruments. Small Industries Development Bank of India (SIDBI) has been given the mandate of operating this Fund through selection of suitable daughter funds and overseeing the disbursement of committed capital. AIFs supported under FFS are required to invest at least 2x of the amount committed under FFS in startups.

As on 30th November 2022, in the FFS, of the corpus of Rs. 10,000 crore, Rs. 7,527.95 crore has been approved (committed) to 93 AIFs. The State/ UT wise details are placed at **Annexure-II**.

The Startup India Seed Fund Scheme has been approved for the period of 4 years starting from 2021-22. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. It is implemented with effect from 1st April 2021.

Under SISFS, as per provisions of the Scheme, the Government has constituted an Experts Advisory Committee (EAC) which is responsible for the overall execution and monitoring of the SISFS. The EAC evaluates and selects incubators for allocation of funds under the Scheme. The selected incubators thereon shortlist the startups based on certain parameters outlined in Scheme guidelines.

As on 30th November 2022, in the SISFS, of the corpus of Rs. 945 crore, Rs. 455.25 crore has been approved to 126 incubators of which Rs. 186.15 crore has been disbursed. The State/ UT wise details are placed at **Annexure-III**.

The Government has also recently established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to DPIIT recognized startups by Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered AIFs. CGSS is aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible borrowers viz. DPIIT recognised startups. The Scheme has been notified in October 2022 and is implemented on a pilot basis.

- (e) & (f): Under the Startup India initiative, the Government constantly undertakes various efforts for the development and growth of startup ecosystem in the country.

The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) are supporting startups at various stages of their business cycle. The Startups are then able to raise investments from angel investors or venture capitalists or seek loans from commercial banks or financial institutions. The Government also implements flagship annual exercises and programs including States' Startup Ranking, National Startup Awards and Innovation Week which play an important role in holistic development of the startup ecosystem. The Government through stakeholder consultations seeks regulatory and policy related recommendations for enhancing ease of doing business and reducing compliance burden for startup ecosystem. The Government also facilitates participation and engagement of Indian startup ecosystem at international platforms. Details of such programs implemented under Startup India initiative by the Government are placed as **Annexure-IV**.

Furthermore, under the Aatmanirbhar Bharat Abhiyan, number of initiatives have been undertaken by the Government to support small businesses. Some of them are:

- i. Rs. 3 lakh crore Emergency Credit Line Guarantee Scheme (ECLGS) for businesses, including Micro, Small and Medium Enterprises (MSMEs) (which has subsequently been increased to Rs. 5 lakh crore, as announced in Budget 2022-23).
- ii. Rs. 50,000 crore equity infusion through Self Reliant India Fund.
- iii. New revised criteria for classification of MSMEs.
- iv. New registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
- v. No global tenders for procurement up to Rs. 200 crore.

As a result of such measures, the number of entities recognised as startups by the DPIIT have grown year-on-year in the last five-years, details of which are as follows:

Year	Total Number of Entities Recognised as Startups by the DPIIT
2017	5,147
2018	8,689
2019	11,328
2020	14,534
2021	20,089

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1184 FOR ANSWER ON 16.12.2022.**

The State/ UT wise number of entities recognised as startups by the DPIIT in the last five years (years 2017, 2018, 2019, 2020, and 2021) is as under:

States	2017	2018	2019	2020	2021
Andaman and Nicobar Islands	1	2	8	5	13
Andhra Pradesh	97	158	174	231	296
Arunachal Pradesh		2	2		4
Assam	34	67	67	119	187
Bihar	46	145	154	258	390
Chandigarh	21	25	39	53	69
Chhattisgarh	56	118	158	153	165
Dadra and Nagar Haveli and Daman and Diu	4	1	3	5	12
Delhi	713	1,147	1,371	1,765	2,178
Goa	19	43	41	67	80
Gujarat	278	434	591	878	1,709
Haryana	253	474	694	806	1,060
Himachal Pradesh	9	16	28	41	56
Jammu and Kashmir	13	43	37	64	132
Jharkhand	35	85	88	163	191
Karnataka	828	1,172	1,659	1,729	2,141
Kerala	158	320	647	699	919
Ladakh				1	
Lakshadweep				1	
Madhya Pradesh	101	287	327	423	557
Maharashtra	1,047	1,607	2,118	2,671	3,703
Manipur	3	7	6	12	37
Meghalaya		2	5		9
Mizoram		2	1	1	2
Nagaland	4	2	2	5	7
Odisha	105	163	184	277	389
Puducherry	3	15	10	13	17
Punjab	28	63	92	146	240
Rajasthan	137	241	349	493	619
Sikkim	1		2	1	3
Tamil Nadu	252	448	602	755	1,103
Telangana	303	496	592	798	980
Tripura		2	7	23	11
Uttar Pradesh	385	764	873	1,370	1,966
Uttarakhand	43	69	97	114	162
West Bengal	170	269	300	394	682
Grand Total	5,147	8,689	11,328	14,534	20,089

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1184 FOR ANSWER ON 16.12.2022.

The details of the amount allocated and utilized under the *Fund of Funds for Startups*, State/UT-wise as on 30th November 2022 are as under:

Name of State/ UT	Total Amount Allocated in Rs. Crore (Committed to the Alternative Investment Funds)
Assam	25.00
Delhi	751.00
Gujarat	100.00
Haryana	111.00
Karnataka	1,719.75
Maharashtra	4,241.20
Tamil Nadu	450.00
Telangana	130.00
Grand Total	7,527.95

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1184 FOR ANSWER ON 16.12.2022.

The details of the amount allocated and utilized under the *Startup India Seed Fund Scheme*, State/UT-wise as on 30th November 2022 are as under:

Name of State/ UT	Total Amount Allocated (approved to the selected incubators)* (In Rs. Crore)	Total Amount Utilised (disbursed to the selected incubators)* (In Rs. Crore)
Andhra Pradesh	4.00	1.60
Assam	2.00	0.80
Bihar	10.00	4.00
Chhattisgarh	1.00	0.40
Delhi	12.00	4.80
Goa	11.80	4.72
Gujarat	62.00	22.40
Haryana	7.00	2.80
Himachal Pradesh	8.00	2.00
Karnataka	49.50	19.55
Kerala	18.00	8.70
Madhya Pradesh	12.00	4.80
Maharashtra	62.50	23.60
Odisha	19.00	6.80
Puducherry	8.00	3.20
Punjab	13.00	4.00
Rajasthan	33.50	12.60
Sikkim	3.00	1.20
Tamil Nadu	34.00	18.70
Telangana	39.95	17.58
Uttar Pradesh	30.00	15.90
Uttarakhand	10.00	4.00
West Bengal	5.00	2.00
Grand Total	455.25	186.15

* Note: The above amounts are exclusive of management fee of 5% of the approved amount

ANNEXURE REFERRED TO IN REPLY TO PARTS (e) & (f) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1184 FOR ANSWER ON 16.12.2022.

Programs Launched under Startup India initiative

The details of various programs undertaken by the Government to promote startups under Startup India initiative across the country are as under:

1. **Startup India Action Plan**: An Action Plan for Startup India was unveiled on 16th January 2016. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”. The Action Plan laid the foundation of Government support, schemes and incentives envisaged to create a vibrant startup ecosystem in the country.
2. **Fund of Funds for Startups (FFS) Scheme**: The Government has established FFS with corpus of Rs. 10,000 crore, to meet the funding needs of startups. DPIIT is the monitoring agency and Small Industries Development Bank of India (SIDBI) is the operating agency for FFS. The total corpus of Rs. 10,000 crore is envisaged to be provided over the 14th and 15th Finance Commission cycles based on progress of the scheme and availability of funds. It has not only made capital available for startups at early stage, seed stage and growth stage but also played a catalytic role in terms of facilitating raising of domestic capital, reducing dependence on foreign capital and encouraging home grown and new venture capital funds.
3. **Credit Guarantee Scheme for Startups (CGSS)**: The Government has established the Credit Guarantee Scheme for Startups for providing credit guarantees to loans extended to DPIIT recognized startups by Scheduled Commercial Banks, Non-Banking Financial Companies (NBFCs) and Venture Debt Funds (VDFs) under SEBI registered Alternative Investment Funds. CGSS is aimed at providing credit guarantee up to a specified limit against loans extended by Member Institutions (MIs) to finance eligible borrowers viz. DPIIT recognised startups.
4. **Regulatory Reforms**: Over 50 regulatory reforms have been undertaken by the Government since 2016 to enhance ease of doing business, ease of raising capital and reduce compliance burden for the startup ecosystem.
5. **Ease of Procurement**: To enable ease of procurement, Central Ministries/ Departments are directed to relax conditions of prior turnover and prior experience in public procurement for all DPIIT recognised startups subject to meeting quality and technical specifications. Further, Government e-Marketplace (GeM) Startup Runway has been developed which is a dedicated corner for startups to sell products and services directly to the Government.

6. **Support for Intellectual Property Protection:** Startups are eligible for fast-tracked patent application examination and disposal. The Government launched Start-ups Intellectual Property Protection (SIPP) which facilitates the startups to file applications for patents, designs and trademarks through registered facilitators in appropriate IP offices by paying only the statutory fees. Facilitators under this Scheme are responsible for providing general advisory on different IPRs, and information on protecting and promoting IPRs in other countries. The Government bears the entire fees of the facilitators for any number of patents, trademark or designs, and startups only bear the cost of the statutory fees payable. Startups are provided with an 80% rebate in filing of patents and 50% rebate in filling of trademark vis-a-vis other companies.
7. **Self-Certification under Labour and Environmental laws:** Startups are allowed to self-certify their compliance under 9 Labour and 3 Environment laws for a period of 3 to 5 years from the date of incorporation.
8. **Income Tax Exemption for 3 years:** Startups incorporated on or after 1st April 2016 can apply for income tax exemption. The recognized startups that are granted an Inter-Ministerial Board Certificate are exempted from income-tax for a period of 3 consecutive years out of 10 years since incorporation.
9. **International Market Access to Indian Startups:** One of the key objectives under the Startup India initiative is to help connect Indian startup ecosystem to global startup ecosystems through various engagement models. This has been done through international Government to Government partnerships, participation in international forums and hosting of global events. Startup India has launched bridges with over 15 countries (Brazil, Sweden, Russia, Portugal, UK, Finland, Netherlands, Singapore, Israel, Japan, South Korea, Canada, Croatia, Qatar and UAE) that provides a soft-landing platform for startups from the partner nations and aid in promoting cross collaboration.
10. **Faster Exit for Startups:** The Government has notified Startups as 'fast track firms' enabling them to wind up operations within 90 days vis-a-vis 180 days for other companies.
11. **Startup India Hub:** The Government launched a Startup India Online Hub on 19th June 2017 which is one of its kind online platform for all stakeholders of the entrepreneurial ecosystem in India to discover, connect and engage with each other. The Online Hub hosts Startups, Investors, Funds, Mentors, Academic Institutions, Incubators, Accelerators, Corporates, Government Bodies and more.
12. **Exemption for the Purpose Of Clause (VII)(b) of Sub-section (2) of Section 56 of the Act (2019):** A DPIIT recognized startup is eligible for exemption from the provisions of section 56(2)(viib) of the Income Tax Act.

13. **Startup India Showcase**: Startup India Showcase is an online discovery platform for the most promising startups of the country chosen through various programs for startups exhibited in a form of virtual profiles. The startups showcased on the platform have distinctly emerged as the best in their fields. These innovations span across various cutting-edge sectors such as Fintech, EnterpriseTech, Social Impact, HealthTech, EdTech, among others. These startups are solving critical problems and have shown exceptional innovation in their respective sectors. Ecosystem stakeholders have nurtured and supported these startups, thereby validating their presence on this platform.
14. **National Startup Advisory Council**: The Government in January 2020 notified constitution of the National Startup Advisory Council to advise the Government on measures needed to build a strong ecosystem for nurturing innovation and startups in the country to drive sustainable economic growth and generate large scale employment opportunities. Besides the ex-officio members, the council has a number of non-official members, representing various stakeholders from the startup ecosystem.
15. **Startup India: The Way Ahead**: Startup India: The Way Ahead at 5 years celebration of Startup India was unveiled on 16th January 2021 which includes actionable plans for promotion of ease of doing business for startups, greater role of technology in executing various reforms, building capacities of stakeholders and enabling a digital Aatmanirbhar Bharat.
16. **Startup India Seed Fund Scheme (SISFS)**: Easy availability of capital is essential for entrepreneurs at the early stages of growth of an enterprise. The capital required at this stage often presents a make-or-break situation for startups with good business ideas. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. Rs. 945 crore has been sanctioned under the SISFS Scheme for period of 4 years starting from 2021-22.
17. **National Startup Awards (NSA)**: National Startup Awards is an initiative to recognize and reward outstanding startups and ecosystem enablers that are building innovative products or solutions and scalable enterprises, with high potential of employment generation or wealth creation, demonstrating measurable social impact. Handholding support is provided to all the finalists across various tracks viz. Investor Connect, Mentorship, Corporate Connect, Govt. Connect, International Market Access, Regulatory Support, Startup Champions on Doordarshan and Startup India Showcase, etc.
18. **States' Startup Ranking Framework (SRF)**: States' Startup Ranking Framework is a unique initiative to harness strength of competitive federalism and create a flourishing startup ecosystem in the country. The major objectives of the ranking exercise are facilitating states to identify, learn and replace good practices, highlighting the policy intervention by states for promoting startup ecosystem and fostering competitiveness among states.

19. **Startup Champions on Doordarshan**: Startup Champions program on Doordarshan is a one-hour weekly program covering stories of award winning/ nationally recognised startups. It is telecasted in both Hindi and English across Doordarshan network channels.
20. **Startup India Innovation Week**: The Government organises Startup India Innovation week around the National Startup Day i.e. 16th January, with the primary goal was to bring together the country's key startups, entrepreneurs, investors, incubators, funding entities, banks, policymakers, and other national/international stakeholders to celebrate entrepreneurship and promote innovation.
